

**HARYANA VIDHAN SABHA**

**VIII SESSION**

**BULLETIN NO. 8**

**Wednesday, the 6<sup>th</sup> March, 2013**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 6<sup>th</sup> March, 2013 from 10.00 A.M to 5.45 P.M.).

**I. OBITUARY REFERENCES**

The Parliamentary Affairs Minister made references to the deaths of the late:-

1. Shri Hari Singh, Freedom Fighter.
2. Shri Jaswant Singh, Havildar

and spoke, for 2 minutes.

Shri Ashok Kumar Arora, a member from the Indian National Lok Dal spoke for 1 minute.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for a while

The Speaker also associated himself with the sentiments expressed in the House and spoke 2 minutes.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

**II. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	11	---	-	21

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred- 4

**III. WALK OUT**

During the Question Hour, all the Members of the Bhartiya Janata Party and a Member of the Haryana Janhit Congress (B.L) Party, present in the House, staged a walk-out as a protest against not being allowed to ask more supplementary on starred question No. 1332 regarding construction of Solid Waste Treatment Plant to Shri Anil Vij.

**IV. ANNOUNCEMENT BY THE SPEAKER**

**Intimation regarding Absence.**

The Speaker informed the House that he had received an intimation from Shri Om Parkash Jain, MLA in which he has expressed his inability to attend the sitting of the House for today, the 6<sup>th</sup> March , 2013 due to his ill- health.

**V. RAISING THE MATTER REGARDING ALLOTMENT OF LAND TO THE RAJIV GANDHI CHARITABLE TRUST IN GURGAON/ WALK OUT**

Shri Ram Pal Majra, a Member of the Indian National Lok Dal and Shri Anil Vij, a Member of the Bhartiya Janata Party tried to raise the matter regarding allotment of land to the Rajiv Gandhi Charitable Trust in Village Ullawas, District Gurgaon but the Speaker did not allow them to raise this matter and inform the House that he has admitted his Calling Attention Notice No. 18 and ask Shri Ram Pal Majra, MLA to read out his notice.

On not being allowed to raise the above said matter, all the Members of the Indian National Lok Dal, Bhartiya Janata Party and a Member of the Shiromani Akali Dal, and the Member of Haryana Janhit Congress (B.L) Party, present in the House, as a protest, staged a walk-out

Then the Parliamentary Affairs Minister clarified the position thereof.

**VI. CALLING ATTENTION MOTION AND STATEMENT THEREON**

The Speaker admitted the Calling Attention Notice No.18 regarding sharp upsurge of Swine Flu Cases in Haryana given notice of by Shri Ram Pal Majra and Col. Raghbir Singh, MLAs. The Speaker further informed the House that Prof. Sampat Singh and Shri Anil Vij, MLAs had also given Calling Attention Notices Nos.17 and 40 respectively on the similar subject so, he had bracketed the same with Calling Attention Notice No. 18. Prof. Sampat Singh and Shri Anil Vij, MLAs can also raise supplementaries. The Speaker asked Shri Ram Pal Majra, MLA being the first signatory to read out his notice and asked the Minister concerned to make statement thereafter.

Shri Ram Pal Majra, M.L.A. read out his notice.

The Health Minister made the statement thereon.

**VII. RESUMPTION OF GENERAL DISCUSSION ON BUDGET ESTIMATES FOR THE YEAR 2013-14**

General discussion on the Budget Estimates for the Year 2013-14 was resumed.

Shri Raj Pal Bhukhri, Shri Raghbir Singh Tawatia, Shri Bharat Bhushan Batra, Shri Naresh Kumar Sharma, Shri Anand Singh Dangi, Shri Jai Tirath Dahiya, Shri Anand Kaushik, Shri Sri Kirshan Hooda, Shri Zile Ram Sharma and Smt. Shakuntla Khatak, Members from the Treasury Benches, spoke for 29, 11, 22, 18, 8, 11, 5, 5, 5, and 12 minutes respectively.

Shri Krishan Lal Panwar, Shri Ashok Kumar Arora, Col Raghbir Singh, Shri Parminder Singh Dull, Shri Ganga Ram, Shri Narender Sangwan, Smt Saroj Mor, Dr. Bishan Lal Saini, Shri Jagdish Nayar and Master Dharam Pal Obra members from the Indian National Lok Dal, spoke for 29, 31, 12, 11, 5, 10, 5, 5, 5, and 5 minutes respectively.

Smt. Kavita Jain, a member from the Bhartiya Janata Party, spoke for 16 minutes.

Rao Dan Singh and Shri Ram Kishan Gujjar, Chief Parliamentary Secretaries also spoke for 26 and 9 minutes respectively.

The Education Minister also spoke for 6 minutes.

The Finance Minister, by way of reply, spoke for 37 minutes.

#### **VIII. ADJOURNMENT OF THE HOUSE**

During the course of General discussion on Budget Estimates, the Speaker adjourned the House for lunch at 2.10 P.M for 30 minutes.

The House then re-assembled at 2.40 P.M.

#### **IX. WELCOME TO V.V.I.Ps.**

During the course of General discussion on Budget Estimates, the Speaker on behalf of the House, welcomed Dr. Charanjeet Singh Atwal, Hon'ble Speaker, Punjab Vidhan Sabha and Shri Harbansh Lal Kapoor, Ex- Speaker of Uttarakhand Vidhan Sabha and his son, who were present in the V.V.I.P.s Gallery to witness the proceedings of the House.

#### **X. WALK OUT**

During the course of General discussion on Budget Estimates, Shri Subhash Chaudary, a Member from the Indian National Lok Dal staged a walk out as a protest against not being given time to him to speak on the budget.

#### **XI PERSONAL EXPLANATION**

During the course of reply given by the Finance Minister on Budget Estimates, Shri Randeep Singh Surjewala, Parliamentary Affairs Minister, made a personal explanation with regard to certain remarks made against him by Shri Ram Pal Majra, a Member of the Indian National Lok Dal.

**XII. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2013-14.**

As per past practice and in order to save the time of the House, all the demands for grants (Nos.1 to 45) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand number on which they wish to raise discussion while speaking.

No member rose to speak.

Demand Nos. 1 to 45 were put together and carried.

**XIII. EXTENSION OF SITTING**

The Speaker, with the sense of the House, extended the time of the sitting of the House as under:-

- (i) At 2.00 P.M. for 1 Hour.
- (ii) At 3.00 P.M. for 1 Hour.
- (iii) At 4.00 P.M. for 30 Minutes .
- (iv) At 4.30 P.M. for 30 Minutes.
- (v) At 5.00 P.M. for 30 Minutes.
- (vi) At 5.30 P.M. for 30 Minutes

The Deputy Speaker occupied the Chair from 11.37 A.M. to 1.18 P.M. and 5.09 P.M. to 5.19 P.M.

The Sabha than adjourned till 2.00 P.M. on Monday, the 11<sup>th</sup> March, 2013.

**CHANDIGARH**  
**THE 6<sup>th</sup> March, 2013**

**SUMIT KUMAR**  
**SECRETARY.**